## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6525 ANSWERED ON:16.05.2012 SCHOOLS FOR LABOURERS Chavan Shri Harischandra Deoram;Mahajan Smt. Sumitra

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has established/proposes to run schools exclusively for education of the children of the Labourers /women workers in the country including Maharashtra during the last three years and the current year, State-wise; and
- (b) if so, the details thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED)

(a) & (b) The Right of Children to Free and Compulsory Education (RTE) Act, 2009, provides that the appropriate Government shall establish a neighbourhood school as defined in the State RTE rules within a period of three years from the commencement of the Act. Since coming into force of the RTE Act, 39,502 primary and 11,952 upper primary schools have been sanctioned in the country. State-wise details are at Annexure.

Special Training Centres are being established for out of school children, including children of labourers/women workers to enable a child, admitted to an age appropriate class, to integrate academically and socially with the rest of the class. In 2011-12, special training for 1,25,549 children was sanctioned in Maharashtra.